

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-112

IB-687/PB/2020

New IA/3357/2024

IN THE MATTER OF:

Allahabad Bank

Vs.

Mahamaya Exports Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 7 IBC

Order delivered on 04.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ashish Verma, Ms. Salonee Kehwani, Advs.

For the Respondent :

For the Rishi Infratech : Mr. Mohit Nandwani, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/3357/2024:-

Since the main matter is listed on 26.07.2024, this application also be listed on **26.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)